

SHRI INDRAJIT GUPTA: We have to wait for the decision of the Supreme Court. Why are they laying these rules now?

SHRI SUNIL MAITRA (Calcutta North East): You had allowed me to oppose the laying on the Table of the House the General Insurance Corporation rules. You allow him also.

MR. SPEAKER: Not at this stage. I am going to allow him on item No. 12.

SHRI INDRAJIT GUPTA: I am on a different matter now.

PROF. MADHU DANDAVATE (Rajapur): When item. No. 12 is taken, I hope that he will be allowed to make submission.

MR. SPEAKER: There are a number of members who have given their names. Whatever names I have got, I will allow them.

Shri Maganbhai Barot.

SHRI MAGANBHAI BAROT: I beg to lay on the Table a copy of the Life Insurance Corporation of India Class III and Class IV Employees (Bonus and Dearness Allowance) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 41 (E) in Gazette of India dated the 2nd February, 1981, under subsection (3) of section 48 of the Life Insurance Corporation Act, 1956 as amended by the Life Insurance Corporation (Amendment) Ordinance, 1981 (Ordinance No. 3 of 1981). [Placed in Library. See No. LT-1880/81.]

REVIEWS ON AND ANNUAL, REPORTS OF INSTITUTE OF HOTEL MANAGEMENT, CATERING AND NUTRITION, NEW DELHI FOR 1979-80, INSTITUTE OF HOTEL MANAGEMENT, CATERING TECHNOLOGY AND APPLIED NUTRITION, BOMBAY, MADRAS, CALCUTTA FOR 1979-80, FOOD-CRAFT INSTITUTES CHANDIGARH, JAIPUR, BHOPAL, COCHIN, BANGALORE, AND HYDERABAD FOR 1979-80

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): I beg to lay on the Table:

(1) A copy each of the following Reports (Hindi and English versions):

(i) Annual Report of the Institute of Hotel Management, Catering and Nutrition, New Delhi, for the year 1979-80 along with Audited Accounts. *Placed in Library. See No. LT-1881/81.*

(ii) Annual Report of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay, for the year 1979-80 along with Audited Accounts. *(Placed in Library. See No. LT-1882/81).*

(iii) Annual Report of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras, for the year 1979-80 along with Audited Ac-

[Placed in Library. See No. LT—1883/81.]

(iv) Annual Report of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Calcutta, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1884/81.]

(v) Annual Report of the Foodcraft, Institute, Bhopal, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1885/81.]

(vi) Annual Report of the Foodcraft Institute, Jaipur, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1886/81.]

(vii) Annual Report of the Foodcraft, Institute, Bhopal, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1887/81.]

(viii) Annual Report of the Foodcraft Institute, Cochin, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1888/81.]

(ix) Annual Report of the Foodcraft Institute, Bangalore, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1889/81.]

(x) Annual Report of the Foodcraft Institute, Hyderabad, for the year 1979-80 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Gov-

ernment on the working of the Institutes mentioned against (1) above for the year 1979-80. [Placed in Library. See No. 1890/81.]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Modern Bakeries (India) Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Modern Bakeries (India) Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1891/81].

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944.

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
MAGANBHAI BAROT):

On behalf of Shri Sawai Singh
Sisodia:

I beg to lay on the Table a copy of Notification No. GSR 64(E) (Hindi and English versions) published in Gazette of India dated the 13th February, 1981 together with an explanatory Note regarding increase in the effect rate of basic excise duty on steel ingots/products produced with the aid of electric furnace (Mini steel plants) by one hundred rupees per metric tonne, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT—1981/81].